

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION  
**LOK SABHA**  
**UNSTARRED QUESTION No. 2280**  
ANSWERED ON 09/12/2024

**Preference in Education for Children of Former Ministers**

†2280.        Shri Ramashankar Rajbhar:

Will the Minister of EDUCATION be pleased to state:

- (a) whether there is provision for any special preference in education for children of the former Ministers in the country;
- (b) if so, the number of children availed the said preference till date;
- (c) whether education loan is provided to the students in the country and if so, the details thereof; and
- (d) the number of such children who have availed of the said loans till date?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUKANTA MAJUMDAR)

(a) & (b): Education is in the Concurrent list, both Central and State/UT Governments share the responsibility for education. The National Education Policy, 2020 do not provide any special preference in education for children of the former Ministers in the country.

(c) & (d): Education Loans to students are provided by the banks under the Model Education Loan Scheme of Indian Banks' Association (IBA). The details are available at <https://www.iba.org.in/retail-banking/educational-loanscheme.html> . As per data provided by the Public Sector Banks (PSBs), more than 3.23 lakh education loans were sanctioned in the year 2023-24. Further, in November, 2024 the Government of India has approved PM-Vidyalaxmi, a **new** Central Sector scheme to provide financial support to meritorious students so that financial constraints do not prevent any youth of India from pursuing quality higher education in India. A special loan product has been developed to provide collateral free, guarantor free education loans; accessible through a simple, transparent, student-friendly and entirely digital application process.

\*\*\*\*\*